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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.534/KB/2017

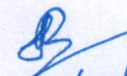
Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Crystal Cable Industries Ltd. -Versus- The Director of Income Tax (Recovery) & Anr.		
Under Section	31 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

17 Ratnanko Banerjee, Sr. Adv.  
D.N. Sharma, Adv.  
Anunoy Basu, Adv.  
Srinjoy Bhattacharya

FOR THE  
PETITIONERS

  
24/10/17

ORDER

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

Issue notice on the respondents. Petitioner is directed to serve copy of the petition on the respondents and file affidavit of service within 7 days.

List on 16/11/2017 for admission.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)